



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

17 March, 2023

Total Question - 21

Total Number of Ponds Beautified under Amrit Sarovar Yojana

81 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Development & Panchayats Minister be pleased to state:-

- a) the total number of ponds beautified under Amrit Sarovar Yojana in the State togetherwith the district wise, block wise and village wise details thereof; and
- b) the details of expenditure on the ponds, which have been identified in Jind Assembly Constituency?

To Renovate the Minors

82 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to renovate the following minors falling under the Jind Assembly Constituency: -

- I. Khokhri-Minor;
- II. Barodi Minor;
- III. Barsana Minor;
- IV. New Shamdon Minor; and

b) if so, the time by which these are likely to be renovated?

To Provide Super Sucker Machine

83 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Public Health Engineering Minister be pleased to state:-

- a) whether it is a fact that there is heavy shortage of machinery with the Public Health Department, Jind;
- b) the total number of super-sucker machines in the State;
- c) whether there is any proposal under consideration of the Government to provide super-sucker machine in Jind division/circle; and
- d) if so, the time by which the abovesaid machine is likely to be provided?

Meeting of District Public Relations and Grievance Redressal Committee

84 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Chief Minister be pleased to state:-

- a) the main objectives to call the MLAs in the meeting of District Public Relations and Grievance Redressal Committee in State; and
- b) whether any MLA can raise/present the problem of their area in the meeting of District Public Relations and Grievance Redressal Committee; if so, the method thereof?

Construction Work of Ponds

85 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

- a) whether it is a fact that the village Bajadi ponds no- 30/31/32, village Dabua pond no-65, village Gouchhi ponds no- 146/147/148/149, village Gazipur pond no-31, village Jharsaintly no-163, village Nangla Gujran no-48 have been earmarked for constructing Adrash pond in Faridabad NIT Assembly Constituency; and
- b) if so, the number of ponds for which the sanction/amount has been released by the Department so far togetherwith the time by which the abovesaid work of ponds is likely to be completed?

Renovation Work of Ponds

86 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the renovation work of the ponds of villages Pali and Dhauj was started in the Faridabad N.I.T constituency on the occasion of Azadi Ka Amrit Mahotsav; and
- b) if so, the name of the contractor to whom the work of ponds of both the villages was given togetherwith the percentage of work executed so far and the extent of payment made to the contractor alongwith the time by which the said work is likely to be completed?

Development Works Under the VAGY

87 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Development and Panchayats Minister be pleased to state:-

- a) whether it is a fact that the Villages Dhauj, Gothda Mohbtabad, Madalpur and Kureshipur were adopted under the Vidhayak Adarsh Gram Yojana in the year 2019-2020 in the Faridabad NIT Assembly Constituency;
- b) whether the works of development in the abovesaid villages under the said Yojana have been completed; if so, the details of the completion certificate thereof; and
- c) if not, the reasons therefor togetherwith the time by which the abovesaid works are likely to be completed?

Progressive Measures to Build Library

88 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Urban Local Bodies Minister be pleased to state in regard to the letter no. 2022-23/055 dated 11.04.2022 issued by me and received by Municipal Corporation Gurugram through W/CMC Gurugram vide digidak no. 000776 dated 20.04.2022:-

- a) the progress made in regard to the library to be built in New Palam Vihar;
- b) the details of the estimate that has been prepared for the library to be built in New Palam Vihar;
- c) the last action taken and the date it was taken in regard to the above mentioned library; and
- d) the reasons for delay in the development work of the above mentioned library?

Regulations to Transfer Maintenance to RWAs

89 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) whether there is any plan to introduce regulation that compels the builder to transfer maintenance of the property to RWAs of Societies;
- b) the regulations under which the RWAs in the Gurugram district are registered and recognized;
- c) whether the RWAs are recognized by the Haryana Government as representatives of residents of the society; and
- d) whether there is any provision to permit only one RWA to one Society?

Details of Chirayu and Ayushman Bharat Schemes

90 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Health Minister be pleased to state in regard to the Chirayu and Ayushman Bharat schemes:-

- a) the details of all empanelled hospitals that accept beneficiaries under these schemes for treatment in the Gurugram district;
- b) the details of treatments undertaken at hospitals in Gurugram by beneficiaries under these schemes alongwith the amount of payment made for each treatment;
- c) whether there is any provision providing the timeline by which payment is made by the Government to the hospitals for the treatment of beneficiaries under these schemes;
- d) the details of instances where payment to hospitals for treatment of beneficiaries in Gurugram was delayed alongwith the reasons for such delay; and
- e) the details of instances with details where a patient's claim under Ayushman Bharat was rejected?

Total Number of Sewerage Treatment Plants

91 **Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Public Health Engineering Minister be pleased to state:-

- a) the total number of sewerage treatment plants in Gurugram district alongwith the area of land used, sewage treatment technique used and the details of cleaning activities undertaken in these plants;
- b) the details of technology being utilized to clean sewer lines and STPs in State; and
- c) the details of expenses incurred for the maintenance of the STPs in Gurugram in financial year 2022-23 till to date?

To Metal the Five Karam Passages

92 **Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

- a) the number of unmetalled or damaged five karam passages in Badhra Assembly Constituency; and
- b) whether there is any proposal under consideration of the Government to construct/metal the abovesaid passages togetherwith the time by which the abovesaid passages are likely to be metalled?

To Upgrade Jhojhu Kalan as Block of Education Department

93 **Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the School Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to upgrade Jhojhu Kalan as block of Education Department on the pattern of Panchayat Department block; and
- b) if so, the time by which it is likely to be upgraded?

Construction of Sports Stadium

94 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Chief Minister be pleased to state the time by which the construction work of under construction district level sport stadium in Dadri is likely to be completed?

Construction of Agriculture Department Office

95 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Agriculture and Farmers Welfare Minister be pleased to state the time by which the construction works of the district level office of Agriculture Department in Dadri district and the office of Block Agriculture Officer in sub-division of Badhra are likely to be completed?

Total Number of Gym/Vyayamshalas

96 Sh. SITA RAM YADAV (Ateli):

Will the Development and Panchayats Minister be pleased to state the number of Gym/Vyayamshalas opened/constructed in 95 panchayats of Ateli Assembly Constituency so far togetherwith the time by which Gym/Vyayamshalas are likely to be opened/constructed in the remaining villages?

To Open New Libraries

97 Sh. SITA RAM YADAV (Ateli):

Will the Development and Panchayats Minister be pleased to state the number of libraries opened in 95 panchayats of Ateli Assembly Constituency so far togetherwith the time by which the libraries are likely to be opened in the remaining villages?

Actual Expenditure of Capital Outlay

98 **Sh. VARUN CHAUDHRY (Mullana):**

Will the Chief Minister be pleased to state the budget estimate and actual expenditure of capital outlay in State for the financial years 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 ?

Outstanding off Budget Borrowings

99 **Sh. VARUN CHAUDHRY (Mullana):**

Will the Chief Minister be pleased to state the outstanding off budget borrowings in the State of Haryana (i.e. the outstanding loans of public sector undertaking, special purpose vehicle etc) as on 31st January, 2023 ?

Upgradation of Health Centres

100 **Sh. VARUN CHAUDHRY (Mullana):**

Will the Health Minister be pleased to state the details of district hospitals which have been upgraded to achieve National Standards of Healthcare i.e. National Quality Assurance Standards (NQAS) togetherwith the details of CHCs (community health centres) and PHCs (primary health centres) which have been upgraded as per Indian Public Health Standard in State ?

Number of Check Dams

101 **Sh. VARUN CHAUDHRY (Mullana):**

Will the Chief Minister be pleased to state the number of check dams constructed/under construction in Shivalik Hills and Aravalli Hills in State alongwith their capacity to conserve water in the last two years ?

Chandigarh.

Dated: The 17th March, 2023.

R.K. Nandal,

Secretary.

